

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3961
TO BE ANSWERED ON 17th JULY, 2019

CHANGE IN IMPORT TARIFF BY US

3961. SHRI PRASUN BANERJEE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the repercussions for India of the growing tension between Iran and United States;
- (b) the extent to which Indian industry would be affected by the recent change in import tariff by the US; and
- (c) the manner in which the Government plans to tackle this situation?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

- (a) India's bilateral relations with Iran, and the United States stand on their own merit and are not influenced by relations between other countries. Government of India consistently monitors all developments with a bearing on its national interest and takes necessary measures to safeguard and protect the same
- (b) U.S. imposed additional tariff of 25% and 10% on Steel and Aluminium respectively under section 232 of Trade Expansion Act, 1962 in March, 2018 on a global basis. While India's steel export in the affected lines to US declined by 35% during the FY 2018-19 compared to FY 2017-18, aluminium export in the affected lines have increased by 14% during the same period.
- (c) India has been engaged with US on this issue, as part of the ongoing bilateral trade dialogue. The US did not accede to India's request for withdrawal of these duties. In response, Government of India imposed retaliatory tariffs on 28 products originating or exported from the US with effect from 16th June, 2019 vide notification no. 17/2019-Customs dated 15th June, 2019 of Department of Revenue. The retaliatory tariffs are expected to have an additional impact in terms of duty incidence of about US\$ 217 Million (approx.) on these 28 products imported from US.
